

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

ORDER

No: - 538 of 2022/RG

Dated:- 04/05/2022

The following Judicial Officers are hereby nominated to participate in the Training Workshop of Duty Bearers (ICPS, Legal Service Authority, Police and other functionaries) on implementation of Juvenile Justice (Care and Protection of Children), Act 2015 in UT of Ladakh on 10th and 11th of May, 2022, at 10:00 am at Kargil and on 13th and 14th of May, 2022, at 10:00 am at Leh organized by Juvenile Justice Committee, High Court of J&K and Ladakh and Social Welfare Department, UT of Ladakh supported by UNICEF, through virtual mode:-

District Kargil-10.05.2022 to 11.05.2022

1. Secretary, District Legal Services Authority, Kargil.
2. Principal Magistrate, Juvenile Justice Board, Kargil.

District Leh-13.05.2022 to 14.05.2022

1. Secretary, District Legal Services Authority, Leh.
2. Principal Magistrate, Juvenile Justice Board, Leh.

By Order.

15-5-22
(Sanjeev Gupta)
Registrar General

No. 14123-45/RG/GS

Dated: 04/05/2022

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr./Ms Justice _____
.....for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh.
.....for information
4. Sh. Abdul Rashid Malik, Member Secretary Juvenile Justice Committee, High Court of J&K and Ladakh.
5. Sh. M.K Sharma, Member Secretary, J&K/Ladakh, Legal Services Authority.
6. Principal District and Sessions Judge, Leh/Kargil.
.....for information.
7. Concerned Officers.
.....for information & necessary action.
8. Incharge NIC, High Court of J&K and Ladakh.
.....for uploading the same on the website.
9. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and to keep the record of same.

15-5-22
Registrar General